



2026:AHC:47679-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 2166 of 2025

Ram Babu

.....Petitioner(s)

Versus

State of U.P. and 5 others

.....Respondent(s)

Counsel for Petitioner(s)	:	Anand Prakash Pandey, Sharad Kumar Srivastava, Sunil Pratap Singh
Counsel for Respondent(s)	:	Rajiv Singh (S.C.)

Chief Justice's Court

HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE KSHITIJ SHAILENDRA, J.

1. This petition has been filed by the petitioner purportedly in public interest aggrieved of the excess storage of sand by respondent no. 6.
2. Allegations have been made that though the permitted quantity of storage of sand is sixty thousand cubic metres, two times of the licenced capacity is being stored by the respondent and the location of the storage is also contrary to the licence, wherein the same should be at a distance of minimum 5 KM from the place of mining as the same is at 3.28 KM only.
3. Instructions have been produced by learned Standing Counsel inter alia indicating that against the licenced capacity of sixty thousand cubic metres, a total 29,500 cubic metres sand was found at the site and that the storage is at a distance of more than 5 KM from the mining site.
4. Learned Standing Counsel was directed to produce the licence as well as the report which has now been produced for perusal of the Court, wherein the licence indicates sanctioned capacity of sixty thousand cubic metres and that the same should be 5 KM away from the river bed. The report of the Sub-Divisional Magistrate, Mining Inspector and local Lekhpal indicates that the storage is at a distance of 5 KM from the area of sanctioned mining lease and at the site a total 29,500 cubic metres sand was stored.
5. In view of the indications made in the report, no further orders are required to be passed in the present petition. It would be required of the

respondents to continue to monitor the storage which should not go beyond what has been sanctioned in favour of the respondent.

6. With the aforesaid observations, the petition stands disposed of.

(Kshitij Shailendra,J.) (Arun Bhansali,CJ.)

March 9, 2026

P.Sri./AKShukla